

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.06.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan
2.	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors. With	Yogesh K. Jagia	Bharat K.
3.	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.
4.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
5.	Comp. App. (AT) No. 130 of 2020 & I.A. No. 1879 & 2334 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors. With	Goutham Shivshankar	Harisha S.R.-R1 Shanthkumar V. Mahale-R1 to R3 Anshuman Ashok- R4, R5 & R7 A. Karthik Ashok-R8 to R17
6.	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale-R1 to R3 Harisha S.R.-R1 Anshuman Ashok- R4, R5 & R7
7.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey-R1, R2 & R3
8.	Comp. App. (AT) No. 146 of 2020 & I.A. No. 2122 of 2020	Ammana Bio Pharma Ltd. & Anr. Vs. B.R. Jayaram & Ors.	Raja Shekar Rao Salvaji	Y. Suryanarayana-R1 Devangi-CS Sanjib Kumar Mohanty-R2

9.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruvan Shah	Vikrant N Goyal P S Singh-COC
10.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6 Ranbir Singh

For Hearing

11.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi- R15 Atul Sharma-R16
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar